

of IFF. However, views of World Commission on Forests and Sustainable Development are being kept in view.

**Recitation of Saraswati Vandana and Vande Mataram**

\*309. SHRI S. SUDHAKAR REDDY :  
SHRI MADHAV RAO PATIL :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether some State Governments through Government orders have made rendition of Saraswati Vandana and recitation of Vande Mataram compulsory in Government schools;

(b) if so, the facts in this regard;

(c) whether the Union Government have sought information from the State Governments in this regard;

(d) if so, the details thereof;

(e) whether objections have been raised by different segments of society against this move of the Government;

(f) if so, the details thereof; and

(g) the manner in which the Government propose to tackle the issue ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (g) As per the information available from the State Governments of Madhya Pradesh, Maharashtra, Himachal Pradesh and Union Territories of Chandigarh and Lakshadweep, they have issued no specific order making recitation of 'Saraswati Vandana' and 'Vande Mataram' compulsory in the Schools. Information from other State Governments and Union Territories has also been sought.

However, the Department of Education of the Government of Uttar Pradesh had issued a Govt. order dated 17.4.1997 under which time table for the Primary and Upper Primary schools were prescribed for inculcating moral education for character building among the boys and girls studying in these Schools. The time table inter-alia included 'Ist Vandana' at the beginning of the School followed by activities like physical exercise, yoga etc. and finally recitation of National Anthem before dispersal to class rooms.

With a view to bring in further qualitative improvement in the elementary education in the State, the Department of Education, Government of Uttar Pradesh issued certain instructions on 25.7.98 for introduction of 'Kalpa Yojana' which inter-alia included recitation of 'Vande Mataram and Vandana in front of the portrait of Mother Saraswati'. The State Government has subsequently withdrawn the orders issued in this regard.

Union Government does not propose to make 'Vande Mataram' or 'Saraswati Vandana' as compulsory in the Government Schools. Similarly, no State Government has reported any such proposal. In view of these, Union Government does not propose any further action in the matter.

**Admission in Colleges on Forged Marksheets**

\*310. SHRI NARESH PUGLIA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether thousands of students were admitted in various colleges of Delhi University on the basis of forged marksheets and certificates;

(b) if so, whether the colleges of Delhi University provide admission to students on the submission of necessary documents and those documents are cross-checked;

(c) whether any fool-proof system would be adopted by the colleges of Delhi University to give admissions only to genuine certificate holders; and

(d) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF SCIENCE AND TECHNOLOGY (DR. MURLI MANOHAR JOSHI) : (a) to (d) According to the information furnished by the University of Delhi, there have been few reports about the admission of some candidates on the basis of forged documents. The University has directed all the colleges to send detailed particulars about the marksheets and other documents on floppies to the C.B.S.E. and the other relevant examining bodies. The C.B.S.E. has assured the University that they will check the documents and send them back to the University for further verification. The response of the State Boards has however not been very satisfactory. The University is pursuing the matter with them vigorously.

In order to prevent such fraudulent admission, the University has developed a system of verifying the records of the candidates first at the college and then at the University level. In case, of any doubt/complaint about the authenticity of a document, it is sent back to the 'issuing authority' for verification. After confirmation by the 'issuing authority' about the forged documents, admission of the candidate is cancelled.

**Annual Report of UGC**

\*311. PROF. P.J. KURIEN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the main points mentioned by UGC in its 1982 Annual Report;

(b) whether the Government have taken any action thereon;